

OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT: PATIALA HOUSE COURTS: NEW DELHI

ORDER

In partial modification of this office earlier order No.9154-9233/Committee/D&SJ/NDD/2019 dated 09.04.2019, the following Committee at New Delhi District, Patiala House Courts Complex is hereby re-constituted, consisting of the following Judicial Officers / Members, with immediate effect :-

S. No	Name of the Committee	Name of the Judicial Officer / Member	Designated As
1	Happiness Committee	Ms.Ruby Alka Gupta, ASJ-01	Chairperson
		Sh. Bhupinder Singh, SCJ-cum-RC	Member
		Sh. Sumeet Anand, MM-07	Member
		Ms. Shriya Agrawal, MM-03	Member

Note : Sh. N.P. Singh, Branch Incharge, Committee Branch, shall ensure that file of the aforesaid Committee is presented before the Ld. Chairperson or Member(s) as and when required.

(Poonam A. Bamba)
District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi

No. 9800-9869 /Committee/D&SJ/Admn./NDD/2019

Dated : 18/4/2019

Copy forwarded for information to :

1. The Registrar General, Hon'ble High Court of Delhi
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judge Incharge, Mediation Centre, New Delhi District, PHC, ND.
4. All the Judicial Officers, New Delhi District, New Delhi.
5. All the Members concerned.
6. The Sr. A.O./A.O. (Judicial), NDD, PHC, ND.
7. The Superintendent, NDDL SA, New Delhi District, PHC.
8. All the Branch Incharges, New Delhi District, PHC, ND.
9. Website Committee (Hindi & English), THC, Delhi with a request to upload the same on the website of the Courts.
10. The P.S. to the undersigned.
11. The APRO, New Delhi District, PHC, ND.
12. The Caretaker, New Delhi District, PHC, ND.
13. The District System Administrator, NDD to upload the same on the website of this District.
14. The Dealing Assistant, R&I Section, NDD to upload on Layers.

District & Sessions Judge
New Delhi District
Patiala House Courts,
New Delhi